

better chance, may I know whether it stands any chance in the Second Plan or the Third Plan?

Shri K. C. Reddy: I have not quite followed the question.

Mr. Speaker: He asks if there is any likelihood of its being taken up at least in the Third Plan.

Shri K. C. Reddy: I think we should be very optimistic about these matters.

Shri M. R. Krishna: May I know whether the recommendation of the former Hyderabad Government to set up a factory at Ramagundam has been accepted by that Committee?

Shri K. C. Reddy: No. As I have already said, they had given a list of places; they have assigned priorities. We have to keep all these factors in mind. So far as the old Hyderabad State is concerned, two sites—Kothagundam and Ramagundam—got the 8th and 9th place in the list.

Shri Raghavaiah: What is the place of Bezvada in the list of priorities?

Shri K. C. Reddy: I would like to invite the attention of the hon. Member to the report of the technical committee which went into this question. It is a bulky document and all the information is available there.

Shri Gajendra Prasad Sinha: There was a proposal to start a new fertilizer factory in Chota Nagpur. What has happened to that proposal?

Mr. Speaker: Is Chota Nagpur a part of Andhra?

Shri Gajendra Prasad Sinha: Is Hyderabad a part of Andhra?

Mr. Speaker: Hyderabad is a part of Andhra.

Shri Thimmaiah: May I know what are the other places that are being considered for the location of fertilizer factories and also whether Mysore is also included in that?

Mr. Speaker: I have disallowed a similar question.

इन्डोनेशिया में भारतीय राजदूतावास की
इमारत का लूटा जाना

{ श्री रघुनाथ सिंह :
श्री कुल्लन सिंह :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १५ मार्च, १९५७ को जकार्टा में एक भौड़ने उस इमारत को जिसमें भारतीय राजदूतावास के कर्मचारी रहते थे लूट लिया ; और

(ख) यदि हाँ, तो इस घटना का पूरा व्योरा क्या है ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) Some members of the staff of the Indian Embassy were occupying a house at 82, Kebon Sirih in Djakarta. This house was required for other purposes by the Government of Indonesia and the staff were awaiting allotment of alternative accommodation by the Protocol Department of the Government of Indonesia. In the meantime, a mob entered the house at 82 Kebon Sirih on the 15th March 1957 and began pulling down the roof of the building causing considerable damage to furniture and stole clothing, money, etc., of the staff. No one was hurt. Alternative temporary accommodation has been provided for the Embassy staff by the Indonesian Government. The Chief of Protocol of the Indonesian Government has expressed deep regrets to our Ambassador in Indonesia and promised to take strong action against persons concerned.

The Prime Minister has also received a message from President Soekarno through his Ambassador in Delhi expressing his deep distress at the news of the attack. The President has assured that action is being taken against the culprits and that this incident had nothing to do with any form of anti-Indian feelings. The incident has no political significance whatsoever.

Shri Joachim Alva: Is it not the policy of our Government, in accordance with the wishes of our people, that we exercise the utmost patience and forbearance when such incidents occur in troubled Indonesia at present?

Shri Anil K. Chanda: It goes without saying.

Shri Gajendra Prasad Sinha: Even in the Press Note the reasons for this spontaneous riot were not given. May I know whether the Government has tried to find out the reasons for this trouble?

Shri Anil K. Chanda: We are awaiting the full report from our Embassy, which has not yet been received.

Shri N. M. Lingam: May I know what was the provocation for this incident in a country which we regard particularly friendly to us?

Shri Anil K. Chanda: I have indicated in my answer that it has got no political significance whatsoever. It seems from the preliminary reports that we have, that an over-zealous officer of the Foreign Exchange Department had organised this trouble and, so far as our information goes, he has already been arrested by the Government.

Shri Eaghunath Singh: Is there any hand of any of the foreign powers behind this incident?

Shri Anil K. Chanda: I should not think so.

Shri Gidwani: Have Government received any information that the Indian nationals who are there are not being harassed and their properties are safeguarded?

Shri Anil K. Chanda: No, Sir; our Indian nationals have not been harassed. It is an isolated case.

Shri M. S. Gurupadaswamy: May I know whether this attack was only against the Indian Embassy building, or were there any such cases against other Embassy buildings in Indonesia?

Shri Anil K. Chanda: No, Sir; I believe it is an isolated case.

Shri M. S. Gurupadaswamy: May I know why the Indian Embassy building was singled out for this purpose?

Shri Anil K. Chanda: This might be better put to the miscreants; I do not know why it is so.

Shri Velayudhan: The hon. Deputy Minister said that an over-zealous officer of the Foreign Office was involved in creating this trouble. May I know what was the reason for this officer to indulge in such a thing, particularly against a friendly country like India.

Shri Anil K. Chanda: I said, an officer of the Foreign Exchange Department and not the Foreign Office. They had bought this house and were very eager to have vacant possession of the property.

Refugees from East Pakistan

*100. **Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the influx of refugees from East Pakistan has increased in 1957;

(b) if so, what measures Government propose to take to check the influx; and

(c) the total number of refugees who came from East Pakistan in 1957 so far?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No, Sir.

(b) Does not arise.

(c) During January and February, 1957, 3764 migrants entered India. This does not include migration into Assam during February, regarding which a report has not yet been received.

Shri Krishnacharya Joshi: The Minister has stated that there is no